

**HIGH COURT AT CALCUTTA**  
**STATEMENT FOR THE MONTH OF MARCH, 2026**

**INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY**  
**AS ON 31.03.2026**

**ORIGINAL SIDE**

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2026</i>
CIVIL	16867	408	323	16952
CRIMINAL	0	0	0	0
<b>TOTAL</b>	<b>16867</b>	<b>408</b>	<b>323</b>	<b>16952</b>

**APPELLATE SIDE**

**(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)**

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2026</i>
CIVIL	155425	4483	3516	156392
CRIMINAL	38124	1579	1313	38390
<b>TOTAL</b>	<b>193549</b>	<b>6062</b>	<b>4829</b>	<b>194782</b>